NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 320(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Sh. Kamal Arora Vs. M/s. Khoobsurat Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Dr. Shashwat Bajpai Mr. Sharad Agarwal & Ms.

Nippun Sharma, Advocates

For the Respondent (s) : None

ORDER

Ld. Counsel for the Respondent submits that he has filed a counter affidavit in the Registry today itself. Copy of the same is provided to the opposite counsel. Be listed for final arguments on 19th March, 2018.

Interim order to continue.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)